

FORM P9
PUBLIC ANNOUNCEMENT

(Under regulation 19(2) of the Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) Regulations, 2021)

FOR THE ATTENTION OF THE CREDITORS OF ENN TEE INTERNATIONAL LTD.

Notice is hereby given that the Adjudicating Authority, Principal Bench has ordered for the commencement of pre-packaged insolvency resolution process for M/s. Enn Tee International Limited on 10.10.2022.

RELEVANT PARTICULARS		
I	II	III
1	Name of corporate debtor	Enn Tee International Ltd.
2	Former name(s), if changed in last two years	NA
3	Date of incorporation of corporate debtor	15.02.1999
4	Authority under which corporate debtor is incorporated / registered	Registrar of Companies , Delhi & Haryana
5	Identification number	U18101DL1999PLC098394
6	Address of the registered office and principal office (if any) of corporate debtor	E-39 ,Ground Floor , Shastri Nagar, New Delhi-110052
7	Pre-packaged insolvency commencement date	10.10.2022
8	Name and registration number of the resolution professional	Ritu Rastogi IBBI/IPA-001/IP-P00204/2017-18/10393
9	Address and e-mail of the resolution professional, as registered with the Board	D-1B, 9A , Janakpuri D-Block , New Delhi -10058 ritu_rastogi1@yahoo.co.in
10	Address and e-mail to be used for correspondence with the resolution professional	D-1B, 9A , Janakpuri D-Block , New Delhi -10058 ppirpenntee@gmail.com
11	List of claims shall be made available from 17.10.2022 at: IBBI website	https://www.ibbi.gov.in/

Date: 12.10.2022
Place: New Delhi

Ritu Rastogi
Resolution Professional in the matter of Enn Tee International Ltd.
IBBI/IPA-001/IP-P00204/2017-18/10393

